CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>NEW DELHI</u>

PRINCIPAL BENCH - COURT NO. 3

Excise Miscellaneous Application No. 50551 of 2021 Excise Miscellaneous Application No. 50035 of 2025 In Excise Appeal No. 51767 of 2021

Ravi Kale

: Appellant

Vs

Principal Commissioner of, CGST & Central Excise-Bhopal

: Respondent

<u>APPEARANCE:</u> Shri Jatin Singhal, Advocate for the Appellant Shri V.K. Jain, Authorized Representative for the Respondent

CORAM :

HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL) HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

Date of Hearing:08.04.2025

ORDER SHEET

Arguments heard. Order reserve.

(ASHOK JINDAL) MEMBER (JUDICIAL)

(P.ANJANI KUMAR) MEMBER (TECHNICAL)

Kailash